

Central Administrative Tribunal
Principal Bench

OA No. 3640/2016

New Delhi this the 16th day of November, 2016

Hon'ble Dr. B.K. Sinha, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)

Brij Pal
(Aged about 52 years)
S/o Dofiram,
R/o H-487, Mangolpuri,
Delhi-110083 - Applicant

(By Advocate: Mr. B.L. Wanchoo)

VERSUS

1. Union of India through
Secretary, Ministry of Culture,
Shastri Bhawan, New Delhi-110001
2. The Director,
National Gallery of Modern Art,
Jaipur House, India Gate,
New Delhi-110001 - Respondents

(By Advocate: Mr. Gyanendra Singh)

ORDER (Oral)

Dr. B.K. Sinha, Member (A):

Learned counsel for the applicant submits that his only prayer in the present OA is that the disciplinary proceedings may be decided in accordance with rules within a time bound manner, as ordered by the appellate authority.

2. We noted that the applicant had earlier approached this Tribunal by means of OA No. 4131/2013, which had

been decided vide order dated 27.04.2016, directing the appellate authority to decide the statutory appeal of the applicant, positively within a period of one month from the date of receipt of copy of this order, in accordance with law. The statutory appeal of the applicant has since been decided by the appellate authority.

3. Learned counsel for the respondents seeks some time for taking instructions in the matter.

4. However, we are of the opinion that this case is unnecessarily lingering on. The Hon'ble Supreme Court time in and time out expressed anguish over large number of pendency in the courts. Therefore, we dispose of the matter being very simple and direct the respondents to decide the disciplinary proceedings within four months from the date of receipt of a copy of this order.

Order 'dasti'

(Raj Vir Sharma)
Member (J)

(Dr. B.K. Sinha)
Member (A)

/1g/